

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3599
TO BE ANSWERED ON THE 10TH DECEMBER, 2019

ORGANIC FARMING IN RAJASTHAN

3599. SHRI RAHUL KASWAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether even today rain fed traditional organic farming is practised in more than 80 per cent areas of Churu, Nagaur and Bikaner districts of Rajasthan by the farmers of the State, if so, the details thereof;
- (b) whether any survey has been conducted thereon;
- (c) if so, the details thereof;
- (d) whether the Government is contemplating to start the procurement at Minimum Support Price separately and also sell the produce in the market separately after recognition and verification of crops produced under rainfed traditional organic farming; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Yes Sir, during *Kharif* season farmers practice rainfed traditional farming in approximately 80 per cent farming area in Rajasthan.

District wise cropped area (hectare) in Churu, Nagaur and Bikaner (2018-19 fourth advance estimate) is as under:-

Distt.	<i>Kharif</i>	<i>Rabi</i>	Total
Churu,	1115169	298525	1413694
Nagaur	1226402	286261	1512663
Bikaner	1486646	559063	2045709

(d) & (e): There is no proposal under consideration of the Government for providing minimum support price to organic produce . However, any organic food manufactured, packed, sold, offered for sale, marketed or otherwise distributed in the country is regulated as per the provisions of Food Safety and Standards (Organic Food) Regulations, 2017, which were notified on 29.12.2017 and enforced from 01.07.2018. These regulations require Organic Food to comply with the provisions of National Programme for Organic Production (NPOP) or Participatory Guarantee System (PGS). However, to support small original organic producer or

producer organisation, those with annual turnover not exceeding 12 lakhs per annum have been exempted from certification through NPOP or PGS. The Organic food covered through these regulations should bear FSSAI organic logo i.e. jaivik Bharat Logo.

To further boost production of organic produce, a dedicated web portal- ***Jaivikkheti.in***- has also been created to connect farmers involved in organic farming with consumers directly for better prices.
